

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 10 of 2019

IN THE MATTER OF:

The Registrar of Companies, Maharashtra, Mumbai ...Appellant

Vs

Acadia Hotels and Resorts LLP & Ors. ...Respondents

Present:

Appellant: Mr. Kamal Kant Jha, Advocate.

Respondents: Mr. Amit Shroff, Advocate.

ORDER

04.09.2019: Heard learned counsel for the parties. Hearing concluded.

Judgment Reserved.

Written submission not exceeding three pages may be filed within two weeks.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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